

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 3599
TO BE ANSWERED ON 16.03.2020**

COVID-19 Epidemic

3599. SHRI S. JAGATHRAKSHAKAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has taken stringent measures to protect the students from North Eastern part of our country studying at various institutions across the country from the discrimination based on their features in the wake of the COVID-19 epidemic;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

.....

(a) to (c) : No such complaint, from the students of North Eastern Region alleging discrimination based on their features in the wake of the COVID-19 epidemic, is received by this Ministry.

The University Grants Commission (Grievance Redressal) Regulations, 2012 are in place to redress the students grievances including any kind of discrimination.
